

- (2) Second Report on Action Taken on 97th Report of Public Accounts Committee (10th Lok Sabha) relating to System Appraisal-Functioning of Investigation Circles.
- (3) Third Report on Action Taken on 112th Report of Public Accounts Committee (10th Lok Sabha) relating to National Cancer Control Programme.

12.03 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Fourth and Fifth Reports and Minutes

[English]

DR. M. JAGANNATH (Nagarkurnool) : Sir, I beg to present each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including Minutes (Hindi and English versions) of the sittings of the Committee relating thereto :

- (1) Fourth Report on the Action Taken by the Government on the recommendations contained in the Fifty-eighth Report (Tenth Lok Sabha) on the Ministry of Finance, Department of Economic Affairs (Banking Division) - Reservation for and employment of Scheduled Castes and Scheduled Tribes in National Bank for Agriculture and Rural Development.
- (2) Fifth Report on the Action Taken by the Government on the recommendation contained in the Thirty-Eighth Report of the committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance, Department of Economic Affairs. (Banking Division) - Reservation for and employment of Scheduled Castes and Scheduled Tribes in Indian Bank, and Credit Facilities provided to SCs and STs.

RE: QUESTION OF PRIVILEGE

[Translation]

SHRI LALMUNI CHAUBEY (Buxer) : Mr. Speaker, Sir, I have given a notice for privilege motion. I got a book recently written by Shri K. Venkatgiri Gowda, an Ex-M.P. The title of the book is

[English]

Shri H.D. Deve Gowda, Prime Minister, the King of Corruption and the Unmaking of India.

[Translation]

The intention of the writer has been apparant from the title of the book. The writer stating the Prime Minister the king of Corruption through the title of the book, who will ruin the country. It is a contempt of the House. Even the title of the book is...(Interruptions)

[English]

MR. SPEAKER : You cannot read like that.

(Interruptions)

MR. SPEAKER : You can ask what has happened to your notice for privilege motion. Why should you read it?

[Translation]

SHRI RAM KRIPAL YADAV (Patna) : Why is he raising a baseless point.

[English]

MR. SPEAKER : I have not disposed it of. The question is that I have not given the final ruling. I am giving the ruling now.

(Interruptions)

MR. SPEAKER : He has the right to raise it.

[Translation]

SHRI LALMUNI CHAUBEY : Mr. Speaker, Sir, there are so many allegations in this book, which have not been levelled not only against our Hon'ble Prime Minister but against other members of the House also, which is very disgraceful.

That is why he said that he left Shri Sukhram, the member of this House...

He thought that the case of corruption has been proved against Shri Sukhram, that is why he passed bad remarks against him. On page 7 of the book, he passed disgraceful remarks about Shri Indrajit Gupta, who is a member of this House and also the Minister of Home Affairs...(Interruptions)

[English]

MR. SPEAKER : It is enough.

(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANT JENA) : It should not go on record. This is not the way to raise the matter. He is deliberately doing that.

MR. SPEAKER : The Member has a right to raise the issue. He has given a Privilege Notice, and I have to dispose it of. He can present his case. Why not?

* Expunged as ordered by the Chair.